Names of erring LPG distributors are available with Director (Marketing) of concerned company.

(c) and (d) OMCs have reported that they have not noticed any established case of their officers letting off the erring LPG distributors in the State of Uttar Pradesh during the above mentioned period.

Public Sector Oil Marketing Companies (OMCs) have reported that regular/surprise inspection are carried out by their Field Officers, Anti Adulteration Cell and Vigilance Department at LPG godowns and showrooms of LPG distributorships.

Moreover, OMCs are always on vigil to prevent and take action against black marketing of cylinders. OMCs also carry regular surprise inspections at distributors premises, conduct refill audits, surprise checks at customers premises, en-route checking of delivery vehicles etc. If LPG distributors are found guilty of any malpractice, punitive action is taken in accordance with the provisions of the Marketing Discipline Guidelines (MDG).

Various initiatives have been taken by the Government viz. capping on supply of subsidized cylinders, de-duplication, introduction of Transparency Portal, KYC exercise etc. which have reduced the misuse and diversion of subsidized LPG cylinders.

Steps taken to make cities kerosene free

2256. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government is taking any steps or prepared any plan to make the cities of the country kerosene free;
 - (b) whether Delhi has been made a kerosene free city;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) As per the Vision-2015 formulated by the Government, the target is to raise the Country's LPG population coverage from 50% to 75%, which includes rural area also. The aim of Vision document is to expand the coverage of LPG for cooking purposes in rural/un-served areas to improve the quality of life.

For expansion of LPG network especially in rural areas, Public Sector Oil Marketing Companies (OMCs) are appointing LPG distributors under the scheme Rajiv Gandhi Gramin LPG Vitran Yojna (RGGLVY) as well as Regular LPG distributors under industry Marketing Plans.

(b) to (d) Government of NCT of Delhi had provided free LPG connection, along with the two burner chullah & other accessories to its AAY/BPL/(APL) JRC kerosene user card holder in collaboration with Government of India under Corporate Social Responsibility (CSR) initiative of OMCs.

Government of NCT of Delhi had reported in September, 2013 that most of the eligible households have already applied for free gas connection under the scheme. Distribution of kerosene has been stopped in all 70 circles of Delhi from August 2013. Therefore, they requested Ministry of Petroleum and Natural Gas not to allocate kerosene to Delhi under PDS and consequently, the allocation of PDS kerosene to Delhi was reduced to 'Zero' with effect from 1st October, 2013 and Delhi has become the first kerosene free State effective October, 2013.

Setting up of CNG outlets in Rajasthan

2257. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there is a plan to set up CNG outlets in the major cities of Rajasthan, if so, the details thereof; and
- (b) whether Central Government proposes to provide grant-in-aid to open CNG outlets keeping in view the protection of the environment, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Petroleum & Natural Gas Regulatory Board (PNGRB) has envisaged a phased roll out plan of CGD network development in several Geographical Areas (GAs) in various States including several cities/towns in the State of Rajasthan. PNGRB has already granted authorization through bidding process for development of CGD network in Kota GA in Rajasthan. Another 13 cities/ towns *viz*. Banswari, Dungarpur, Udaipur, Chittorgarh, Bhilwara, Jaipur, Jodhpur, Jhunjhunu, Bikaner, Sri Ganganagar, Ajmer, Badmer and Jaisalmer have been identified on the basis of Expressions of Interest (EOIs) submitted to the Board and on *suo moto* basis for inclusion in the CGD bidding rounds in a phased manner depending on the natural gas pipeline connectivity and gas availability for grant of authorization to develop